CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.4553/2014

This the 22nd day of July, 2016

Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)

Shri Rahul Dabas Aged 33 years
S/o Shri Om Prakash
R/o 147/193/1, V.P.O. Ghevra
Delhi-110081. ….Applicant

(Through Advocate: None)

Versus

1. GNCTD of Delhi
Through Chief Secretary
Secretariat, IP Estate
New Delhi – 110002.

2. The Chairman
Delhi Subordinate Service Selection Board
FC-18, Institutional Area, Karkardooma
New Delhi-110092. ….Respondents

(Through Advocate: Shri Amit Anand)

Order (oral)

Shri Shekhar Agarwal, Member (A)

It is seen that the applicant has not been appearing in this case for the last several dates. Today also there is no appearance on his behalf. It appears that he is not interested in pursing this case any further.

2. Accordingly, this OA is dismissed in default and for non prosecution. No costs.

(Raj Vir Sharma)
Member(J)

(Shekhar Agarwal)
Member(A)

/vb/